

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 35 of 2012 in
DFR - 1151 of 2011**

Dated: 31th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Union of India, East Central Railway
Hajipur**

.... Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. V.S.R. Krishna, Sr. Adv. with
Mr. Abhishek Yadav

ORDER

We have heard the learned counsel for the Applicant.

Post the matter for Orders on **06.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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